

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Special Bench (PHYSICAL HEARING)

CORAM: DR.VENKATA RAMAKRISHNA BADARINATH NANDULA – HON’BLE MEMBER (J)

CORAM: SHRI SATYA RANJAN PRASAD- HON’BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 13.03.2023 AT 04:00 PM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/1524/2023 in Company Petition IB/48/9/HDB/2022
NAME OF THE COMPANY	Nagarjuna Fertilizers and Chemicals Ltd
NAME OF THE PETITIONER(S)	Trammo DMCC
NAME OF THE RESPONDENT(S)	Nagarjuna Fertilizers and Chemicals Ltd
UNDER SECTION	9 of IBC

ORDER

Mr. Vivek Reddy, Learned Senior Counsel for Operational Creditor appeared via video conference.

We heard Mr. Avinash Desai, Learned Senior Counsel representing Mr.Y.Suryanarayana, Learned Counsel for Corporate Debtor on record.

To hear the Operational Creditor, matter adjourned to 29.03.2023.

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)

Syamala